# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES LOK SABHA

UNSTARRED QUESTION No. 381

TO BE ANSWERED ON 3rd FEBRUARY, 2017 (FRIDAY)/MAGHA 14, 1938 (SAKA)

### Number of Cash Withdrawal through ATMs

## 381. SHRI PR.SENTHIL NATHAN: SHRI ANTO ANTONY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to reduce/limit the number of cash withdrawals through ATMs;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

# Answer The Minister of State in the Ministry of Finance

### (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) The matter comes under the regulatory purview of Reserve Bank of India (RBI). RBI has regulated cash withdrawals through ATMs vide various circulars, viz., circulars dated 8<sup>th</sup> November 2016, 16<sup>th</sup> January 2017 and 30<sup>th</sup> January 2017. Vide the circular dated 30<sup>th</sup> January 2017, the limits placed on cash withdrawals from ATMs for withdrawal from current accounts, cash credit accounts and overdraft accounts, have been withdrawn with effect from February 1, 2017.
- (c) & (d) Government has not received any specific complaint in this regard.

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